

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. (IB)-106(ND)/2017
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017**

NAME OF THE COMPANY: M/s. BMM Ispat Pvt. Ltd V/s. M/s. A.J Casting Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency and Bankruptcy Code,2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: For Operational Creditor (s): Mr. Kumar Mihir, Advocate

Order

The registration of the IRP appointed on recommendation of IBBI Mr. Durga Das Aggarwal, has expired. Since his appointment was prior to the lapsing of registration, there is no infirmity in the steps taken by him.

He is directed to file his report within statutory period. It is submitted that the publication has already been effected. To come up on 4th August 2017.


[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


[INA MALHOTRA]
MEMBER [J]